FI below:

,, Year	Per Capita Availability of Milk (Kg. per year)
"1983-84 (Provisional)	53.8
hHd1984-85 (Provisional)	- 55.6
1985-86 (Provisional)	56.2

(d) Operation Flood is being implementationed by the participating State Dairy Development Cooperative Federations/Unions. While the Indian Dairy Corporation (IDC) is a more financing institution for the project, the National Dairy Development Board (NDDB) acts as a technical consultant.

Root wilt, disease

5650. SHRI H. B. PATIL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are aware that the coconut cultivation in Karnataka has been badly affected by the 'root wilt' disease and unprecedented drought;
- (b) whether Government have received any demand for Central assistance in this regard; and
- (c) if so, the steps taken or proposed to be taken to save the coconut cultivation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN: THE MINISTRY OF AGRICULTURE 1 (SHRI YOGENDRA 1 MAKWANA): (a) No, Sir. No incidence not root wilt disease of opcount has been received regarding any serious damage to occount cultivation due to unprecedented and or other than the serious damage to occount cultivation due to unprecedented and or other than the serious damage to occount cultivation due to unprecedented and or other than the serious damage to occount cultivation due to unprecedented and or other than the serious damage to occount cultivation due to unprecedented and other than the serious damage to occount cultivation due to unprecedented and other than the serious damage to occount cultivation due to unprecedented and other than the serious damage to occount descriptions.

(b) No, Sir. However, Government of, India has approved a financial assistance of Rs. 4.81 crores for drought relief against the

State Government's projection of Rs. 11.00 crores for employment generation, drinking water supply, fodder and veterinary care, agriculture input subsidy and conversion of short-term loans into medium-term loans.

(c) Financial assistance has been extended to the cultivators to the extent of Rs. 5.00 lakhs for installation of 500 pump sets in the State for promoting irrigation facilities in coconut gardens.

Karnataka suggestion for separate T.V. channel in States

5651. PROF. MADHU DANDAYATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Government of Karnataka has suggested that there should be a separate channel on television exclusively for programmes telecast from the transmitting stations of the concerned States; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) (a) The Government of Karnataka has made a plea for establishment of a second channel for TV for mounting programmes of education in close liaison with local agencies in their local languages.

(b) A separate channel is not considered necessary.

Introduction of new Industrial work culture by Rourkela Steel Plant

- 5652. SHRI MAURICE KUJUR: Will the Minister of STFEL AND MINES be pleased to state:
- (a) whether with the introduction of new industrial work-culture by Rourkela Steel Plant, a good number of employees have been removed from service;
- (b) if so, the number of employees removed, category-wise, during the last three years and the number of Scheduled Castes and Scheduled Tribes among them; and

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(c) the reasons thereof?

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THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) No employee has been removed because of introduction of new work culture in Rourkela Steel Plant of Steel Authority of India Ltd.

(b) and (c). Do not arise.

Central Institute for Brackish Water Fisheries Research

- 5653. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the Minister of AGRI-CULTURE be pleased to state:
- (a) whether Government propose to set up a Central Institute for Brackish Water Fisheries Research; and
- (b) if so the headquarter proposed for the institute?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The Indian Council of Agricultural Research has approved the establishment of Central Institute of Brackish Water Aquaculture (CIBA).

(b) Not yet decided.

National integration through Media

- 5654. SHRI LAKSHMAN MALLICK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the measures Government propose to take to popularise the values of national integration through the various media such as Doordarshan, All Indin Radio and Films:
- (b) whether any screening is done of the persons incharge of implementing these measures as to their background and commitment of these values; and
- (c) if so, the result thereof and whether a constant watch is kept on the functioning of such programmes?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA): (a) Doordarshan telecasts on regular and continuing basis programmes for the promotion of National Integration through various formats of programmes. Similarly for encouraging National Unity and Communal Harmony, a large number of programmes are broadcast by the AIR. Films Division of this Ministry had been producing documentary films on National Integration since 1973 and quite a few films are in the pipeline. These films are shown in the various theatres. The Directorate of Field Publicity also popularise themes of National Integration and communal harmony by utilising both modern as well as traditional modes of communication like films, slides song and drama programme etc.

(b) and (c). It is ensured that such assignments are given to suitable Programme officers who have the requisite background and aptitude for the job. The programmes are monitored and evaluated regularly. Their formulation and implementation is supervised by senior level officers of various Media Units.

Courts for land celling cases

- 5655. SHRI SYED MASUDAL HOSSAIN: Will the Minister of AGRICULTURE be pleased to state;
- (a) the State-wise details of special courts to deal with land celling cases;
- (b) the reasons for not having such courts in some States; and
- (c) the time by which such courts will be opened in those States?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAI. DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) Special Courts/Appellate authorities to deal with land ceiling cases exist in Andhra Pradesh, Jammu and Kashmir, Tamil Nadu and Karnataka. Details are as under:

Andhra Pradesh:

Tribunals constituted under section 6 of